LEGISLATIVE ASSEMBLY NATIONAL CAPITAL TERRITORY OF DELHI BULLETIN PART-II

(General information relating to legislative & other matters) 13.10.2017/21 Ashwin, 1939 (Saka)

No. 113

Subject: "Special Committee to examine the issues related to DMRC"

Hon'ble Members are hereby informed that, as mandated by the House in its sitting held on 10.10.2017, the Hon'ble Speaker is pleased to constitute the "Special Committee to examine the issues related to DMRC" and determine its Terms of Reference.

The Composition of the Committee shall be as follows:

- 1. Shri Saurabh Bharadwaj, Chairman
- 2. Smt. Bandana Kumari
- 3. Smt. Bhavna Gaur
- 4. Shri Gulab Singh
- 5. Shri Jagdish Pradhan
- 6. Shri Jarnail Singh
- 7. Shri Naresh Yadav
- 8. Shri Nitin Tyagi
- 9. Shri Somnath Bharti

The Terms of Reference of the Committee shall be as follows:

- 1. To examine the rationale behind the recent hikes in passenger fare;
- 2. To study the financial health of the DMRC;
- 3. To suggest measures to make the DMRC more efficient;
- 4. To examine the status of implementation of various pending projects; and Further,

The Committee is free to decide its own procedure to fulfil the mandate given by the House;

The Committee is free to enlarge the scope of the study, if needed, subject to approval of Hon'ble Speaker;

The Committee shall exercise all powers and immunities available to the existing Committees of the Legislative Assembly; and

The Committee shall submit its report to Hon'ble Speaker before the commencement of the Seventh Session of the Sixth Legislative Assembly.

Delhi 13.10.2017 Prasanna Kumar Suryadevara

Secretary